



ABMT.No. 1438/2020

Office of the
District and Sessions Judge,
Kolar, Dated:02/07/2020.

CLOSURE NOTIFICATION

It is hereby notified to the Litigant Public /Learned Advocates /Party-in-person / Officers and staff of all the Court at Malur that, the Judicial/ Non Judicial/ Administrative functions of all the courts at Malur are hereby suspended on 02.07.2020 for sanitization.


(M.L. RAGHUNATH) 219

Prl. District & Sessions Judge, Kolar.

Copy submitted to:

**The Registrar General, Hon'ble High Court of Karnataka,
Bengaluru- for kind information.**

Copy forwarded for information and necessary action:-

01. All the Judicial officers at Malur.
02. The Superintendent of Police Kolar/K.G.F.
03. The President, Advocates Association
Kolar/K.G.F./Bangarpet/Mulbagal/Malur/Srinivasapur.
04. The Public Prosecutor, Kolar.
05. District Sub-Jail, Kolar.
06. Computer Section, District & Sessions Court, Kolar.
07. Office Copy.